

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 118
Appeal No. 802/252/ND/2018

IN THE MATTER OF:

Income Tax Officer	...	Appellant
Vs		
ROC New Delhi & (M/s GRS Printers Pvt. Ltd.)	...	Respondent

Order under Section 252.

Order delivered on 22.12.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :
For the ROC :

ORDER

Learned Counsel for the Appellant being Income Tax Department seeks adjournment to receive appropriate instructions from the Department.

List on **11.02.2021**.

Sd/-
K.K. VOHRA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)